

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

RP. DATA-MP, No. 46 /1993 (in OA.117/91)
Arvind Tambi & Ors Versus UDG & Ors

Date of Order

Orders

This is a "Review Petition"
 (in OA.117/91) - decided on 22-3-93
 for review of the order dated 22-3-93
 passed in OA. No.117/91, by Hon'ble
 Mr. Justice ~~Dr.~~ Mehra, Vice-Chairman.
 On scrutiny it has been
 found in order.

50/51 *[Signature]* 23/4

[Signature]
 23/4

23.4.93

Review Petition may be
 registered and submitted to Hon'ble
 Vice-Chairman for orders by
 Circulation.

Subscribed
DEPUTY REGISTRAR
 Central Administrative
 Tribunal Bench, JAIPUR

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 Date 19/5/93

Hon'ble V.C. Applicant was not present during
 the hearing. I do not find any force in the
 Review Petition. Hence the RP is dismissed.

[Signature]
 12/5

[Signature]